

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NOS.5183-5184 OF 2014

Surya Narayan Mishra ... Petitioner(s)

VERSUS

State of Uttar Pradesh & Anr. Etc. ... Respondent(s)

OFFICE REPORT FOR DIRECTIONS

It is submitted that an office report for directions dated 27th June, 2015 for not furnishing fresh addresses of unserved Respondents in the matters above mentioned was listed before the Hon'ble Judge in Chambers on 10th August, 2015 when His Lordship was pleased to pass the following order :

"As a last chance, learned counsel for the petitioner is granted four weeks' time to furnish fresh addresses of respondent no.2 in SLP (Crl.) No. 5183 of 2014 and respondent nos. 2 to 4 in SLP (Crl.) No. 5184 of 2014.

List thereafter. "

It is submitted that Counsel for the Petitioner has filed fresh addresses of unserved Respondents in both the matters above mentioned and fresh Show Cause Notice was issued to all the unserved Respondents through registered post A.D. on 24th September, 2015.

Mr. Shakil Ahmad Syed, Advocate has on 26th October, 2015 filed Vakalatnama/Appearance on behalf of Respondent No.2 in SLP (Crl.) No. 5183 of 2014.

Mr. Subhasish Mohanty, Advocate has on 4th November, 2015 filed Vakalatnama/Appearance on behalf of Respondent No.2 in SLP (Crl.) No. 5184 of 2014.

Mr. Ardhendumauli Kumar Prasad, Advocate is representing the common Respondent No.1/State in both the matters above mentioned.

Cont....2/-

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SLP (Crl.)Nos. 5183-5184/2014

Service of Show Cause Notice is incomplete in respect of Respondent Nos.3 & 4 in SLP (Crl.)No. 5184 of 2014 as no return of service has been received from them.

The office report for directions in the matters above mentioned is listed before the Hon'ble Judge in Chambers for orders.

DATED this the 12th day of January, 2016.

ASSISTANT REGISTRAR

COPY TO:

1. Ms. Sharmila Upadhyay, Advocate
303, Setalvad Block, Supreme Court
2. Mr. Ardhendumauli Kumar Prasad, Advocate
H-11, L.G.F., Lajpat Nagar-III, N.D.
3. Mr. Shakil Ahmad Syed, Advocate
201, M.C. Setalvad Block, S.C.I.
4. Mr. Subhasish Mohanty, Advocate
Library II, Supreme Court of India

C4/dk

ASSISTANT REGISTRAR